

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 36

C.P. (IB)/183(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **15.04.2024**

NAME OF THE PARTIES: **KARBAN TRADERS V/s LEENA VIPUL PAREKH**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

None present when the matter is called out. Post this matter for dismissal for non-prosecution. List this matter on Board on **06.05.2024**.

- sd-

PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh